

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2107
ANSWERED ON:18.12.2013
OBSERVERS IN KASHMIR
Ahir Shri Hansraj Gangaram

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government of India has received any proposal from the Organisation of Islamic Nations to allow a fact-finding mission by human rights observers in Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether the Government has approved any such proposal; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (d) A resolution on Political Affairs adopted by the 40th session of the Council of Foreign Ministers of the Organisation of Islamic Cooperation (OIC) held on 9-11 December 2013 in Conakry, Republic of Guinea inter-alia called upon India to allow an OIC fact-finding Mission to Jammu and Kashmir.

The entire state of Jammu and Kashmir is an integral part of India. It has been the Government's consistent stand that OIC has no locus standi in matters concerning India's internal affairs including Jammu & Kashmir.